

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 21st day of August 2018

Contempt Petition No. 330/00068 of 2018
In
Original Application No. 330/00068 of 2018

Hon'ble Mr. Gokul Chandra Pati, Member – A
Hon'ble Mr. Rakesh Sagar Jain, Member – J

Tribhuwan Singh, S/o late Chhedi Singh, Presently working as T.G.T. English at Kendriya Vidyalaya Naini, Allahabad. R/o SA 5/36, R/17K, Indrapuri Colony Daulatpur Road, Varanasi – 221002.

...Applicant

By Adv: Shri Vinod Kumar

V E R S U S

Sri Sardar Singh Chauha, Assistant Commissioner (Establishment), Kendriya Vidyalay Sangathan 18 Institutional Area Sahed Jeet Singh Marg, New Delhi – 110016.

... Respondent

By Adv: Shri N.P. Singh

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member – J

List revised. None for the applicant. Heard Shri N.P. Singh, learned counsel for the respondent.

2. Learned counsel for the respondent submitted that in compliance of the order of this Tribunal dated 29.01.2018 by which the direction was given to the respondents to dispose of the representation of the applicant by passing reasoned and speaking order. In compliance of the order of this Tribunal dated 29.01.2018 the respondents have passed order dated 25.04.2018 (Annexure No. 1) and have also filed compliance affidavit on 08.08.2018 annexing the order dated 25.04.2018.

3. In view of the above we are of the view that the order of this Tribunal has been substantially complied with. Accordingly the present contempt petition is dismissed. Notice issued to the respondent is discharged. However, if the applicant is still aggrieved he is at liberty to take necessary legal remedy as per law. MA No. 1643/18 is also disposed of accordingly.

(Rakesh Sagar Jain)
Member (J)

(Gokul Chandra Pati)
Member (A)

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